

Name of the Corporate Debtor	Indian Steel Corporation Limited	Date of commencement of CIRP	06-10-2021	List of creditors as on:	31-12-2021
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List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of Creditor	Details of Claim received			Details of claims admitted					Amount in Rs				
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
1	India Resurgence ARC Private Limited	19-10-2021	19486316581	19451982075	Term loan, fund based working capital, non-fund based working capital	19451982075	17442880743	No	71.93%	-	-	34334506	-	-
2	Punjab National Bank	25-10-2021	5570546185	5394086794	Term loan, letter of credit and bank guarantee, cash credit facility	5394086794	313772532	No	19.95%	-	-	-	176459391	*
3	Jammu and Kashmir Bank Limited	19-10-2021	1642137116	1640900415	Term loan, working capital facility, legal charges	1640687220	1640687220	No	6.07%	-	-	1236701	-	-
4	IDBI Bank Limited	20-10-2021	378623509	374376796	Working capital facility	374376796	374376796	No	1.38%	-	-	-	4246713	-
5	Union Bank of India	27-10-2021	191886842	181450054	Working capital facility	181450054	181450054	No	0.67%	-	10436788	-	-	**
			27269510232	27042796134		27042582939	19953167345		100%		10436788	35571207	180706104	

* This claim has been provisionally admitted due to the difference between the interest claimed by the financial creditor and as computed by the IRP. The IRP has sought clarifications and relevant documentation from the creditor. The admitted claim amount may be updated basis the supporting evidence and
** The financial creditor has appropriated INR 2,38,58,615 from the current account of the Corporate Debtor after the date of the Admission Order i.e. the insolvency commencement date. The IRP has requested the creditor to refund this relevant adjusted amount. The claim amount may be updated as and when

Indian Steel Corporation Limited

List of creditors of Financial Creditors under Corporate Insolvency Resolution Process of Indian Steel Corporation Limited (“Corporate Debtor”):

1. INDIA RESURGENCE ARC PRIVATE LIMITED
2. JAMMU AND KASHMIR BANK LIMITED
3. IDBI BANK LIMITED
4. PUNJAB NATIONAL BANK
5. UNION BANK OF INDIA

Sr No	Bank/ FI	Type of Facility	Account Number	Amount claimed by Bank In Form C (INR) (in Crores)	Amount admitted by IP (INR) (in Crores)	Security Interest	Charge Identification Number
1.	State Bank of India [Restructured vide sanction letter dated 30.10.2013 and 08.04.2015] - Assigned to India Resurgence ARC Private Limited	Term Loan (2008)- Restructured (2015)	63035778878	27,92,35,933.80	27,92,35,933.80	<p>1. Hypothecation</p> <p>a. First ranking pari passu charge on the entire fixed assets, both present and future</p> <p>b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage</p> <p>First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created through Memorandum of Entry dated February 02, 2017. The mortgage created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Pledge</p> <p>Pledge of 15% of equity shares of the Corporate Debtor created vide Pledge Agreement dated January 20, 2014 in favour of SBI.</p> <p>4. Personal Guarantee</p> <p>Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.</p>	<p>1. Hypothecation 10123996</p> <p>2. Mortgage 90145418</p>

						<p>5. Corporate Guarantees Corporate guarantees for facilities by SBI up to INR 450.11 crores provided by Ruchi Growth Fund Private Limited, Ruchi Real Estate Developers Pvt. Ltd., Rohini Forex Private Limited, and Ruchi Stock & Securities Private Limited vide Deeds of Corporate Guarantee dated January 14, 2014 in favour of SBI.</p>	
		Fund Based Working Capital Loan (2013)	30050979615	3,96,71,35,090.40	3,96,71,35,090.40	<p>1. Hypothecation a. Second ranking pari passu charge on the entire fixed assets, both present and future b. First ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated June 22, 2013 in favour of the working capital consortium banks.</p>	<p>1. Hypothecation 90148883 2. Mortgage 90145418</p>
		Non-Fund Based Working Capital Loan (2013)				<p>2. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Pledge Pledge of 15% of equity shares of the Corporate Debtor created vide Pledge Agreement dated January 20, 2014.</p> <p>4. Personal Guarantee Personal guarantee by Mr. Kailash Chandra Sahara for 2013 vide Deed of Guarantee dated June 22, 2013 in favour of the working capital consortium banks.</p>	
2.	State Bank of Indore - Assigned to India Resurgence ARC Private Limited	Term Loan (2008)- Restructured (2015)	30504006665	2,07,15,04,084.27	2,07,15,04,084.27	<p>1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p>	<p>1. Hypothecation 10123996 2. Mortgage 90145418</p>

						3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.	
3.	State Bank of Travancore - Assigned to India Resurgence ARC Private Limited	Term Loan (2008) [Restructured vide sanction letter dated 13.03.2013]	67074675244	58,60,82,394.54	58,60,82,394.54	1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks. 2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418. 3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.	1. Hypothecation 10123996 2. Mortgage 90145418
		Fund Based Working Capital Loan (2013)	67130336831	2,21,59,43,070.49	2,21,59,43,070.49	1. Hypothecation a. Second ranking pari passu charge on the entire fixed assets, both present and future b. First ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated June 22, 2013 in favour of the working capital consortium banks. 2. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418. 3. Personal Guarantee Personal guarantee by Mr. Kailash Chandra Sahara for 2013 vide Deed of Guarantee dated June 22, 2013 in favour of the working capital consortium banks.	1. Hypothecation 90148883 2. Mortgage 90145418
		Non-Fund Based Working Capital Loan (2013)					

4.	State Bank of Patiala [Restructured vide sanction letter dated 02.03.2013] - Assigned to India Resurgence ARC Private Limited	Term Loan	65053551282	49,77,43,379.66	49,77,43,379.66	1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks. 2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418. 3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.	1. Hypothecation 10123996 2. Mortgage 90145418
		Fund Based Working Capital Loan (2013)	65094496254	1,74,08,46,614.03	1,71,97,57,958	1. Hypothecation a. Second ranking pari passu charge on the entire fixed assets, both present and future b. First ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated June 22, 2013 in favour of the working capital consortium banks.	1. Hypothecation 90148883 2. Mortgage 90145418
		Non-Fund Based Working Capital Loan (2013)	65099815824	11,92,14,043.85	11,92,14,043.85	2. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418. 3. Personal Guarantee Personal guarantee by Mr. Kailash Chandra Sahara for 2013 vide Deed of Guarantee dated June 22, 2013 in favour of the working capital consortium banks.	
5.	State Bank of Hyderabad [Restructured vide sanction	Term Loan	62076891804	70,60,93,623.23	70,60,93,623.23	1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets	1. Hypothecation 10123996 2. Mortgage 90145418

	letter dated 16.05.2013 and 05.12.2015] - Assigned to India Resurgence ARC Private Limited					<p>created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.</p>	
		Fund Based Working Capital Loan (2013)	62153989961	1,44,99,10,912.12	1,44,99,10,912.12	<p>1. Hypothecation a. Second ranking pari passu charge on the entire fixed assets, both present and future b. First ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated June 22, 2013 in favour of the working capital consortium banks.</p> <p>2. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Personal Guarantee Personal guarantee by Mr. Kailash Chandra Sahara for 2013 vide Deed of Guarantee dated June 22, 2013 in favour of the working capital consortium banks.</p>	<p>1. Hypothecation 90148883 2. Mortgage 90145418</p>
		Non-Fund Based Working Capital Loan (2013)					
6.	State Bank of Mysore - Assigned to India Resurgence ARC Private Limited	Term Loan (2008) [Restructured vide sanction letter dated 27.04.2013]	64046123739	41,61,97,601.65	41,61,97,601.65	<p>1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide</p>	<p>1. Hypothecation 10123996 2. Mortgage 90145418</p>

						<p>Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.</p>	
7.	State Bank of Saurashtra - Assigned to India Resurgence ARC Private Limited	Term Loan (2008)- Restructured (2015)	30644060907	64,34,21,505.25	64,34,21,505.25	<p>1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.</p>	<p>1. Hypothecation 10123996 2. Mortgage 90145418</p>
8.	State Bank of Bikaner and Jaipur [Restructured vide sanction letter dated 08.06.2015] - Assigned to India Resurgence ARC Private Limited	Term Loan (2008)- Restructured (2015)	61054743926 (Restructured) 61338190720 (Advance under Collection)	1,19,16,643.74	1,15,08,421	<p>1. Hypothecation a. First ranking pari passu charge on the entire fixed assets, both present and future b. Second ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Personal Guarantee</p>	<p>1. Hypothecation 10123996 2. Mortgage 90145418</p>

					Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.	
	Fund Based Working Capital Loan (2013)	61043625644	1,56,70,45,209.11	1,56,70,45,209.11	1. Deed of Hypothecation dated June 22, 2014: a. Second ranking pari passu charge on the entire fixed assets, both present and future b. First ranking pari passu charge on all the current assets 2. Memorandum of Entry dated February 02, 2017: CIN 90145418 Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar 3. Deed of Guarantee dated June 22, 2014: Personal Guarantee by Mr. Kailash Chandra Sahara for 2013 WC Loans- IDBI Consortium	1. Hypothecation 90148883 2. Mortgage 90145418
	Non-Fund Based Working Capital Loan (2013)-Restructured (2015)					
	Corporate Loan (2015)	61275877574 (Restructured) 6133173512 (Advance under Collection)	1,19,20,87,515.68	1,19,20,87,515.68	1. Hypothecation a. Second ranking pari passu charge on the entire fixed assets, both present and future b. First ranking pari passu charge on all the current assets 2. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar 3. Personal Guarantee Personal guarantee provided by Mr. Kailash Chandra Sahara	1. Hypothecation 90148883 2. Mortgage 90145418
	Funded interest term loan (2015)	61338330077	19,89,62,565.34	18,61,24,939	1. Hypothecation First ranking pari passu charge on all the current assets Mortgage 2. Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar	1. Hypothecation 90148883 2. Mortgage 90145418
	WC Term Loan (2015)	61266337299 (Restructured) 61338196507 (Advance under Collection)	182,29,76,393	182,29,76,393	1. Hypothecation First ranking pari passu charge on all the current assets 2. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar	1. Hypothecation 90148883 2. Mortgage 90145418

	Sub-total	-	-	1948,63,16,580.90	1945,19,82,075	-	-
9.	The Jammu & Kashmir Bank Ltd.	1. Term Loan	390266800000 041	50,84,17,93 7	50,71,81, 236	<p>1. Hypothecation</p> <p>a. First ranking pari passu charge on the entire fixed assets both present and future of the Company</p> <p>b. Second ranking pari passu charge on all current assets of the Company created vide Deed of Hypothecation dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>2. Mortgage</p> <p>First ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created through Memorandum of Entry dated February 02, 2017. The mortgage created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Guarantee</p> <p>a. Personal guarantee provided by Mr. Kailash Chandra Sahara vide Deed of Guarantee dated September 09, 2008 in favour of the term loan consortium banks.</p> <p>b. Corporate Guarantee dated September 1, 2013, by Rohini Commodities Pvt. Ltd.</p>	<p>1. Hypothecation 10123996</p> <p>2. Mortgage 90145418</p>
		2. Working Capital Facility	3900201000000 09	1,13,35,05,9 84	1,13,35,0 5,984	<p>1. Hypothecation</p> <p>a. Second ranking pari passu charge on the entire fixed assets, both present and future</p> <p>b. First ranking pari passu charge on all the current assets created vide Deed of Hypothecation dated June 22, 2013 in favour of the working capital consortium banks.</p> <p>2. Mortgage</p>	

						<p>a. Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Personal Guarantee Personal guarantee by Mr. Kailash Chandra Sahara for 2013 vide Deed of Guarantee dated June 22, 2013 in favour of the working capital consortium banks.</p>	
	Sub-total			164,21,37,16.00 (including legal charges of Rs 2,13,195)	164,09,00,415 (including legal charges of Rs 2,13,195)		
10.	IDBI Bank Limited	Working Capital Facility	13837000010052	37,86,23,509.60	37,43,76,796	<p>1. Hypothecation</p> <p>a. First ranking pari-passu charge on entire current assets both present and future of the company by deed of hypothecation dated 22.06.2013.</p> <p>b. Second pari-passu charge in favour of bank created on all immovable and movable fixed assets (both present and future) of the company by deed of hypothecation dated 22.06.2013.</p> <p>2. Personal Guarantee Unconditional guarantee by Mr. Kailash Chandra Shahra by Deed of Guarantee dated 22.06.2013.</p> <p>3. Mortgage Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p>	<p>1. Hypothecation 90148883</p> <p>2. Mortgage 90145418</p>
	Sub-total			37,86,23,509.60	37,43,76,796		

11.	Punjab National Bank	Term Loan September 9, 2008 Restructured as Term Loan phase II (10.07.2013)	021300IC00000 529	32,26,77,706	31,37,72, 532	<p>1. Hypothecation</p> <p>a. First pari-passu charge on the entire fixed assets, both present & future by deed of hypothecation dated 12.01.2015</p> <p>b. Second charge over entire current assets ranking pari-passu with other member banks in the consortium by deed of hypothecation by Deed of Hypothecation dated 12.01.2015</p> <p>2. Mortgage</p> <p>a. First ranking pari passu charge on land situated at village- Bhimasar, Tal, Anjar – Kachch, Gujarat, first pari-passu with other consortium members by Memorandum of Entry dated 01.02.2017.</p> <p>b. Second charge on immovable properties other than current asset both present and future, vide Memorandum of Entry dated February 02, 2017 has been registered bearing charge identification number 90145418.</p> <p>3. Guarantee</p> <p>a. Personal Guarantee of Shri Kailash Chandra Shahra Shahra by deed of guarantee dated 22.06.2013.</p> <p>b. Personal Guarantee of Shri Kailash Shahra extended 12.01.2015.</p>	<p>1. Hypothecation 10123996</p> <p>2. Mortgage 90145418</p>
		Letter of Credit and Bank Guarantee	021300IC00000 510	4,07,76,98,5 96.11	3,96,50,0 2,765	<p>1. Hypothecation</p> <p>a. FLC- shipping documents (DA/DP) including bills of lading/covering imported raw material/ stores/ spare along with Insurance and other usual documents by the hypothecation agreement dated 12.01.2015.</p> <p>b. ILC- DP / DA bills accompanied by RRs/ MTRs / bill of lading of approved transport /shipping companies covering purchase of raw material/ stores/ spares by the hypothecation agreement dated 12.01.2015.</p>	
		Cash Credit Facility (Hypothecation) (2013) Renewed in 2014 Restructured in 2016	0213008700004 807	117,01,69,88 1.42	1,11,53,1 1,497	<p style="text-align: center;">Security created over each Facility</p> <p>1. Hypothecation of entire stocks of raw material, stock in process, finished goods, consumable stores and spares, inward RRs/ GRs / Debtors and other current assets of the company on pari passu basis with the consortium bank by deed of hypothecation dated 12.01.2015.</p>	

				Facility 2- Packing Credit (Workable within CC Hypothecati on Limit)		1. Hypothecation of raw material, stock in process, finished goods or any other security required for the purpose of execution of export order. RRs/ GRs of approved transport companies covering consignment of finished good meant for export for dispatch to the export house/port (at port, the goods to be stored in the go-downs of bank's approved clearing agents) by packing credit agreement (hypothecation) 12.01.2015.	
				Facility 3- FOBNLC/ FOUBNLC/ FOBP/ FOUBP (Working with EPO Limit)		1. Foreign Documentary Bill with/without usance accompanied by shipping documents endorsed/ cosigned in favour of the bank drawn on foreign buyers/ dealers covering consignment of exported goods and strictly drawn under irrevocable Letter of Credit of approved foreign banks by the hypothecation agreement dated 12.01.2015.	
				Facility 4- Bank Guarantee (Performanc e/ Financial)		1. Counter indemnity from the company. (No document).	
	Sub-total			557,05,46,1 84.53	539,40,8 6,794		
12.	Union Bank of India	Working Capital Facility		19,18,86,842 .00	18,14,50 ,054	1. Hypothecation a. First ranking pari-passu charge on entire current assets both present and future of the company by deed of hypothecation dated 22.06.2013. b. Second pari-passu charge in favour of bank created on all movable fixed assets (both present and future) of the company by deed of hypothecation dated 22.06.2013. c. First charge on all the present and future stocks of goods consisting HR coils, BGL coils, CR coils, Zinc, Zinc dross, color chemical, CRFH, GPFH, waste and scrap Iron powder, stores and spares etc. which now belong to and may hereafter, during the subsistence of the borrowers' liability belong to the borrower and which are/shall/may be brought into or stored or be in/upon the borrower premises/ go-down and/or any other	1. Hypothecation 90148883 2. Mortgage 90145418

						<p>premises or wherever else or in course of transit or delivery to the borrower by common deed of hypothecation of movables/assets/debts dated January 10, 2013.</p> <p>d. First charge on export receivables, book debts and other receivables, on pari passu basis with other member banks of the consortium by common deed of hypothecation of movables/assets/debts dated January 10, 2013.</p> <p>e. Second charge on entire fixed assets both present and future with other working capital lenders by common deed of hypothecation of movables/assets/debts dated January 10, 2013.</p> <p>2. Guarantee</p> <p>a. Personal Guarantee by Mr. Kailash Chandra Shahra by Guarantee Agreement dated January 10, 2013.</p> <p>b. Counter Guarantee for opening an irrevocable foreign documentary credit/ standby letter of credit, dated January 10, 2013.</p> <p>c. Application cum counter guarantee for opening of irrevocable inland documentary credit, dated January 10, 2013.</p> <p>d. Counter Guarantee for the Bank Guarantees issue by the bank, dated January 10, 2013.</p> <p>e. Personal Guarantee by Mr. Kailash Chandra Shahra by Deed of Guarantee dated, June 23, 2013.</p> <p>3. Mortgage</p> <p>Second ranking pari passu charge on the immoveable properties of the Corporate Debtor at Bhimsar Village, Anjar created vide Memorandum of Entry dated February 02, 2017.</p> <p>4. Others</p> <p>a. Trust Receipt, dated January 10, 2013.</p> <p>b. Demand Promissory Note, dated January 10, 2013.</p> <p>c. Take delivery letter to D.P.N., dated January 10, 2013.</p> <p>d. For inland/foreign bills, dated January 10, 2013.</p> <p>e. Export Credit Agreement, dated January 10, 2013.</p>	
	Sub-total			19,18,86,84 2.00	18,14,50 ,054		
	Grand total			2726,95,10, 232	2704,27, 96,134		